## LOK SABHA UNSTARRED QUESTION NO.3284 TO BE ANSWERED ON 15.03.2018

## TEXTILE WORKERS REHABILITATION FUND SCHEME

3284. SHRI OM PRAKASH YADAV:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) the number of years for which employment is provided under the 'Textiles Workers Rehabilitation Funds Scheme' being implemented by the Government;
- (b) the number of people who have been provided employment in Bihar under this Scheme; and
- (c) the details of the amount allocated by the Government for the implementation of this scheme for the current financial year?

## उत्तर

## **ANSWER**

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

MINISTER OF STATE FOR TEXTILES (SHRI AJAY TAMTA)

(a): The Textile Workers Rehabilitation Fund Scheme (TWRFS) was introduced with effect from 15.09.1986 to provide interim relief to the workers rendered jobless due to permanent closure of Non-SSI Textile Mills. With effect from 01.04.2017 the scheme has been merged with Rajiv Gandhi Shramik Kalyan Yojana of Ministry of Labour & Employment. Financial relief is given under the scheme to eligible workers only for the purpose of enabling them to settle in another employment. Employment is not provided under the TWRFS.

**(b):** Does not arise.

**(c):** A sum of Rs.2.00 crores has been allocated under Textile Workers Rehabilitation Fund Scheme during current financial year 2017-18, for settlement of pending claims.

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